Cases pending before the Commercial Courts/ Commercial Benches of District Courts of the State of Tripura. SCHEDULE-II

Form I
List of cases e-filed during the month For the month of July, 2025

Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate Email Id	Date of Registration	Date of e- filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Commercial Suit of 5/2016 Revive as per Order of HCT in C/w RFA 05 of 2024	FCI represented by Debendra Khanihal Vs. Sri Ashish Kumar Dey	Mr. P. Saha & Sri A. Gon Choudhury Vs. Mr.S. Bhattacharjee	9436451004 9485098477	Nil	01-07-2013 Restore in CIS on	01.07.2013
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 List of cases in which e-payment of Court fees was made during the month For the month of July, 2025

Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Commercial Suit of 5/2016	FCI represented by Debendra Khanihal Vs. Sri Ashish Kumar Dey	Mr. P. Saha & Sri A. Gon Choudhury Vs. Mr.S. Bhattacharje e	01-07-2013	Old record restore in CIS as per order of HCT
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 3
List of cases in which Electronic Service of Process has taken place during the month
For the month of July, 2025

Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub- Division	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 4 List of total no. of cases randomly allocated during the month For the month of July, 2025

Sr No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil

Form 5
List of cases in which Case Management Hearing was held during the month
For the month of July, 2025

Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	nmercial Court West Tripura Judicial District, Agartala		Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court Dhalai Judicial District, Ambassa		Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 6 Contested commercial cases disposed during the month For the month of July, 2025

Sr No	Court	District	Case No	Petitioner name Vs. Respondent Name	Advocate	Date of Registr ation	Whether urgent relief was sought and Pre Institution Mediation did not take place (yes/ no)	Date of Decision	Days for disposal	Nature of Disposal (Contest ed/Settle d)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub- Division	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 7 Summary of Commercial Cases during the month For the month of July, 2025

Sr No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Commercial Court	South Tripura Judicial District, Belonia	03	00	00	02 (1 no case transferred to the court of District Judge from Commercial Court)
2	District Commercial Court	Gomati Judicial District, Udaipur	00	00	00	00
3	District Commercial Court	West Tripura Judicial District, Agartala	111	Commercial Suit 05/2016 Revive as per Order of HCT	Commercial-0 Arbitration-0	112
4	District Commercial Court	Unakoti Judicial District, Kailashahar	05	02	01	06
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	00	00	00	00
6	District Commercial Court	Khowai Judicial District, Khowai	00	00	00	00
7	District Commercial Court	Dhalai Judicial District, Ambassa	03	00	00	03
8	Commercial Court Kamalpur	Kamalpur Judicial Sub- Division	00	00	00	00
9	District Commercial Court	Sepahijala Judicial District, Sonamura	00	00	00	00

Form 6 (i): Mediation Data on Monthly Basis Rule 10 (2)

List of cases received for Pre- Institution Mediation and Settlement during the month For the month of July, 2025

For the month of July, 2025									
Sr No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month		Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month			
(1)	(2)	(3)	(4)	(5)	(6)	(7)			
1	District Legal Services Authority, South Tripura, Belonia	Nil	Nil	Nil	Nil	Nil			
2	District Legal Services Authority, Gomati, Udaipur	Nil	Nil	Nil	Nil	Nil			
3	District Legal Services Authority, West Tripura, Agartala	Nil	Nil	Nil	Nil	Nil			
4	District Legal Services Authority, Unakoti District, Kailashahar	Nil	Nil	Nil	Nil	Nil			
5	District Legal Services Authority, North Tripura , Dharmanagar	Nil	Nil	Nil	Nil	Nil			
6	District Legal Services Authority, Khowai District, Khowai	Nil	Nil	Nil	Nil	Nil			
7	District Legal Services Authority, Dhalai District, Ambassa	Nil	Nil	Nil	Nil	Nil			
8	District Legal Services Authority, Sepahijala District, Sonamura	Nil	Nil	Nil	Nil	Nil			